

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5410  
TO BE ANSWERED ON 5<sup>TH</sup> APRIL, 2023**

**LEGACY ISSUES IN MTNL AND BSNL**

**5410. SHRI A. RAJA:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether employees associations of BSNL urged the Government to resolve legacy issues such as those related to business sustainability, human resource issue, salaries mismatch, pension etc., before going ahead with the merger of MTNL and BSNL;
- (b) if so, the details thereof along with the response of the Government;
- (c) whether the salaries of BSNL staff would be made at par with MTNL staff, instead of freezing the salary and stopping increment of MTNL staff;
- (d) if so, the details thereof;
- (e) whether the Government would form a joint committee consisting of management representatives and associations and unions representatives from both MTNL and BSNL to resolve all the issues and if so, the details thereof; and
- (f) if not, the reasons therefor including the manner in which the pending issues will be resolved?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS  
(SHRI DEVUSINH CHAUHAN)**

(a) to (f) The employee's associations of BSNL have given suggestions on various issues of merger of MTNL and BSNL. The Union Cabinet, while approving revival package for Bharat Sanchar Nigam Limited (BSNL) on 27.07.2022, approved formation of a Committee of Secretaries (CoS) for detailed examination to resolve matters of Mahanagar Telephone Nigam Limited (MTNL) including merger of MTNL with BSNL.

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